



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 17.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 307 of 2025 & I.A. No. 1150 of 2026 Part Heard	Poonam Makar & Anr. Vs. Oriental Rubber Industries Pvt. Ltd. & Ors. With	Rhythm Buaria	Mayank Mishra Kamlendra Singh
2.	Contempt Case (AT) No. 6 of 2026 in Comp. App. (AT) No. 307 of 2025 Part Heard	Poonam Makar & Anr. Vs. Oriental Rubber Industries Pvt. Ltd. & Ors.	Payal Chandra	Mayank Mishra Kamlendra Singh Kunwar S Pratap Aadhya Shrotriya
3.	Comp. App. (AT) No. 63 of 2026 (With Defects)	Anil Khimraj Jain & Ors. Vs. Chandresh Cables Ltd. & Ors.	Arjun Sheth	Palash Singhai Harshal Sareen Aashima Gautam Diksha Gupta Himanshu Satija Anshul Rao-R2
4.	Comp. App. (AT) No. 105 of 2026 & I.A. No. 2114 of 2026 (With Defects)	Navinchandra Mangaldas Patel Vs. FCG Flameproof Control Gears Pvt. Ltd. & Ors.	Meghna Rao	Rihal Kaxi Anushka Rawal-R&4

5.	Competition App. (AT) No. 6 of 2026	Intel Corporation Vs. Competition Commission of India & Ors.	Karan S. Chandhiok	Samir R Gandhi Mohith Gauri Divyanshu D
6.	Contempt Case (AT) No. 19 of 2026 in Comp. App. (AT) No. 307 of 2025	Poonam Makar Vs. Vishal Makar. & Ors.	Ashutosh Sharma	Kauslendra Singh

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar